

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 28312/2017

(Arising out of impugned final judgment and order dated 14-07-2017 in SPLA No. 147/2017 passed by the High Court of Judicature at Allahabad)

RAJA RAM SINGH

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION, IA No.108222/2017-EXEMPTION FROM FILING O.T. AND
IA No. 42670/2018 - EXEMPTION FROM FILING O.T.)

Date : 31-08-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. S. R. Singh, Sr. Adv.
Mr. Prateek Yadav, Adv.
Mr. Ankur Yadav, AOR
Mr. Mitr Rao, Adv.
Mr. Krishna Kumar Yadav, Adv.

For Respondent(s) Ms. Garima Prasad, Sr. Adv.
Mr. Pradeep Misra, Adv.
Mr. Suraj Singh, Adv.
Mr. Pradeep Misra, AOR

UPON hearing the counsel the Court made the following
O R D E R

List this matter on a non-miscellaneous day in the week commencing from 15th November, 2021.

Permission is granted to file additional documents, if any, within two weeks from today by serving a set of papers on the other side.

(NEETA SAPRA)
COURT MASTER

(DIPTI KHURANA)
COURT MASTER